

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2938

ANSWERED ON:11.08.2010

CIVIL SERVICES SURVEY

Bapurao Shri Khatgaonkar Patil Bhaskarrao; Gaikwad Shri Eknath Mahadeo; Yaskhi Shri Madhu Goud

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the first Government-Commissioned Civil Services Survey has revealed that out of three among top officers in India's Civil Services has at some point considered quitting his/her job, as reported in the media;
- (b) if so, the details thereof and the reasons stated in the survey by the Civil Servants for choosing such option;
- (c) the other major findings of the survey;
- (d) the reaction of the Government to the findings of the survey; and
- (e) the measures proposed to be taken by the Government in the light of the findings of the survey?

**Answer**

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE and TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME'S MINISTER OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN)

(a) & (b): The Civil Services Survey, 2010 has indicated that about 33% of the respondents had considered resigning from the services at some time or the other in their career mainly because of better opportunities outside government, disappointment about lack of recognition, etc

(c): The survey has indicated that 85% of the respondents feel that they have enjoyed their work in the Civil Services and are proud of being in the Services. It also comes out from the Report that postings and transfers, performance appraisal, opportunities for deputation, timely promotions and corruption rank high among the concerns of civil servants.

(d) & (e): Copies of the Survey have been sent to the concerned Cadre Controlling Authorities and States for follow up action as needed. Amongst the measures being considered are formulating a Bill captioned "Civil Services Standards, and Accountability Bill 2010", reviewing All India Services Rules and Performance Appraisal Report, introducing reforms in civil services examinations, prescribing definite time limit for suspension/disciplinary cases and streamlining pay rules.